

NOTIFICATION No. 48 / 2013

I

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of one Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Tirunelveli in Tirunelveli District.

Tmt.T.Bagavathiammal, Additional Special Judge, Krishnagiri is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Tirunelveli in Tirunelveli District in the said newly sanctioned Court.

II

The Government, in G.O.(Ms.)No.586, Home (Courts-II) Department, dated 30.7.2012, have issued orders sanctioning the constitution of one Judicial Magistrate Court (Additional Mahila Court) in the cadre of Civil Judge at Tirunelveli in Tirunelveli District.

Thiru J.Venkatesan, Judicial Magistrate, Mobile Court, Tirunelveli is transferred and posted as Judicial Magistrate, Additional Mahila Court, Tirunelveli in the newly sanctioned Court.